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(b) whether Singapore has accepted to invest in India on these projects, if so, the details thereof; and

(c) whether the Central Government has identified those urban areas/cities of the country where the Singapore investments would be made and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIA BARAL): (a) to (c) Areas of possible Cooperation with Singapore include best practices, technical and technological cooperation and investment through PPP model are at consultative stage.

## **Gwalior in NCR**

600. SHRI ANIL MADHAV DAVE : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government intends to include Gwalior in National Capital Region (NCR); and

(b) if so, the details thereof and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIA BARAL) : (a) and (b) The National Capital Regional Planning Board has informed that there is no proposal to include Gwalior in National Capital Region (NCR).

## Study to monitor malnutrition

601. SHRI A. U. SINGH DEO: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

 (a) details regarding malnutrition among children, women and lactating mothers in the country during each of the last three years and the current year, State/Union Territory-wise;

(b) when was the last national study/survey conducted to monitor malnutrition levels among children, women and lactating mothers, the outcome of the same, the details thereof;

(c) when is the next national study intended to be undertaken; and

(d) steps, if any, being undertaken by Government for dealing with this widespread problem of Malnutrition, the details thereof?

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THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) The data of malnutrition is captured under National Family Health surveys and as per the last National Family Health Survey (NFHS) - 3 (2005-06) carried out by Ministry of Health and Family Welfare, Govt, of India, 42.5 per cent of the children under 5 years of age are underweight, 48 per cent are stunted and 19.8 per cent are wasted. 35.6 per cent of women in age group of 15-49 years have BMI less than 18.5.55.3 per cent of all women 15-49 years, 56.2 per cent of ever married women and 58.7 per cent of pregnant women are anaemic in the country. As reported by the National Family Health Survey-3 (2005-06), 55.3 per cent of all women 15-49 years, 56.2 per cent of ever married women, 58.7 per cent of pregnant women and 78.9 per cent of under five children are anaemic in the country.

(b) and (c) The Ministry of Health and Family Welfare conducts periodic surveys to ascertain levels of malnutrition and other Health indicators. The last nationally representative survey is National Family Health Survey - 3 in 2005-06. Data for malnutrition indicators has been captured for 21 States/UTs, in recent the District level household survey - 4 in 2012-13 and reports are available.

(d) Malnutrition is complex, multi-dimensional and inter-generational in nature, needing convergence of interventions, coordination and concerted action from various sectors. The Government has accorded high priority to the issue of malnutrition and has taken several measures to encourage and ensure adequate availability of nutrition amongst different ages especially children in the age group of 0-6 years, adolescent girls and pregnant and lactating mothers through several schemes/programmes of different Ministries/Departments through State Governments/UT Administrations. The schemes/ programmes include the Integrated Child Development Services (ICDS) Scheme, National Health Mission, Mid Day Meal Scheme, Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG) namely SABLA, Indira Gandhi Matritva Sahyog Yojna (IGMSY) as direct targeted interventions. Besides, indirect Multi-sectoral interventions include Targeted Public Distribution System, National Horticulture Mission, National Food Security Mission, Mahatma Gandhi National Rural Employment Guarantee Scheme, Total Sanitation Campaign, National Rural Drinking Water Programme etc. All these schemes have potential to address one or other aspect related to Nutrition.

This Ministry is implementing several schemes/programmes such as Integrated Child Development Services (ICDS), Rajiv Gandhi Schemes for Empowerment of Adolescent Girls (RGSEAG) namely SABLA, Indira Gandhi Matritva Sahyog Yojna (IGMSY) as direct targeted interventions. In addition, under the National Nutrition Mission, there are two components, namely:

- Nation-wide Information, Education and Communication campaign against malnutrition, which was launched during 2012-13
- Multi-sectoral nutrition programme for prevention and reduction in child under-nutrition (underweight prevalence in children under 3 years of age) and reduction in levels of anaemia among young children, adolescent girls and women in 200 high-burden districts, which has been launched for the Twelfth Five Year Plan.

## **Rehabilitation of sex workers**

602. SHRIMATI WANSUK SYIEM: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Supreme Court is in the process of adjudicating a petition calling for rehabilitation of sex workers in the light of conditions conducive for them to live with dignity in accordance with the Article 21 of the Constitution;

(b) whether the National Commission for Women's proposal for legalising prostitution will come up before a panel constituted by the Court to deliberate on the extant provisions of ITPA, loopholes, enforcement of law impacting the lives of sex workers;

(c) whether the legalisation of prostitution goes against ILO's definition of 'decent work' and is considered as selling sex under distress; and

(d) if so, the Government's stance thereon?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) The Hon' ble Supreme Court while dismissing Criminal Appeal No. 135/2010 (Budhadev Karmaskar *vs.* Government of West Bengal) vide its order dated: 14.02.2011 converted the case into a Public Interest Litigation and appointed a panel for assisting the Supreme Court in the matter and making suitable suggestions to the Court on the following aspects:

- (i) Prevention of trafficking;
- (ii) Rehabilitation of sex workers who wish to leave sex work; and